

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

25

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

PETITION NUMBER : CP/159 - 165/CAA/2017
IN
APPLICATION NUMBER : CA/95-101/CAA/2017
NAME OF THE TRANSFEROR : ANKITA PRATISTHAN LTD
NAME OF THE TRANSFEROR : MAYUKA INVESTMENTS LTD
NAME OF THE TRANSFEROR : PUNEET TRADING & INVESTMENT CO PVT LTD
NAME OF THE TRANSFEROR : ZIPAHEAD.COM PVT LTD
DEMERGER 1 : KESHAV POWER LTD
DEMERGER 2 : SHREE NIRMAN LTD
TRANSFeree : RAMAINVESTMENT CO PVT LTD
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. NAMEEN KUMAR MURTHI

G.V. MOHAN KUMAR

Counsel for Petitioner

[Signature]

2. K. N. ANANDAN

AR for or

[Signature]

3. R. Rengaswamy, STA

Rep. of RD(SR)

[Signature]

4. A.M. SRIDHARAN

B. UDHAYAKUMAR

Counsel for
objector

[Signature]

ORDER

Senior counsel for the applicant and Counsel for the objector present are present and made submissions. Representative of the Official Liquidator and representative of the Regional Director are present. Counsel for petitioner prayed for time to make reply in regard to the submissions made by the counsel for objector. Time is enlarged at request. Put up on 06.02.2018.

(S VIJAYARAGHAVAN)
Member(Technical)

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

bc